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C.A.No. 2063 OF 1999

Item IA (For Judgment) Court No. 5 Section XIIA

S U P R E M E C O U R T O F I N D I A@@
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RECORD OF PROCEEDINGS@@
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CIVIL APPEAL NO.2063 OF 1999@@
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Konda Lakshmana Bapuji Appellant (s)@@
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The signed reportable judgment is placed on the file.